

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 80 of 2014 and IA Nos. 149 & 151 of 2014

Dated : 16th September, 2016

In the matter of:

Education Research & Development Foundation

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **20/10/2016.**

COURT MASTER